

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 104 of 2009 &
IA No. 203 of 2009**

Dated: 4th March, 2010

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. H.L. Bajaj, Technical Member**

Gujarat Energy Transmission Corp. Ltd. ... Appellant (s)

Versus

Gujarat Electricity Regulatory Commission & Ors. ... Respondent (s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran, Mr. Anand K.
Ganesan & Ms. Swapna Seshadri

Counsel for the Respondent(s): Mr. S. Ghosh for R.2- ONGC
Mr. A. Dvivedi & Ms. Shikha Ohri for GERC

ORDER

The learned counsel for the Appellant submits that the Written Submissions have already been filed by him. The learned counsel for the Respondent submits that he is filing the Written Submissions today.

Post the matter for further hearing on **15.03.2010.**

**(H.L. Bajaj)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Surekha/balbir